

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Original Application 974 of 2024**

**WITH**

**Original Application No. – 557 of 2024**

**IN THE MATTER OF: -**

Jitendra Nishad

...Applicant

Versus

State of Uttar Pradesh

...Respondent(s)

**WITH**

**News item titled “Prayagraj Yamuna mei jalstar ghatne ka saath bana payjal sankat Naini kee taraf aniyantrit Khana par bhi niyantran kee tayari” appearing in Amar Ujala dated 13.04.2024**

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**UTTAR PRADESH POLLUTION CONTROL BOARD****THROUGH****AMIT SHUKLA, ADV.**

D-54, Sector-48

NOIDA – 201303

Ph. No. 9999933220; 9999333220

Email: [amit.shukla@lexweb.in](mailto:amit.shukla@lexweb.in)**Date: 25.04.2025****Place: New Delhi**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH, NEW DELHI

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WITH  
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News Item titled "Prayagraj Yamuna mei jalstar ghatne ke saath bana payjal  
sankat Naini kee taraf aniyantrit Khanan par bhi niyantran kee taiyari"  
appearing in Amar Ujala dated 13.04.2024

AFFIDAVIT ON BEHALF OF THE UTTAR PRADESH POLLUTION  
CONTROL BOARD IN PURSUANCE TO THE ORDER DATED  
07.04.2025 PASSED BY THIS HON'BLE TRIBUNAL

I, Vijay aged about 47 years, S/o Sri P. Ram, presently posted as Regional Officer,  
Uttar Pradesh Pollution Control Board (hereinafter UPPCB), Prayagraj do hereby  
solemnly affirm and state as under:

1. That I, deponent in the official capacity mentioned above, am acquainted with the facts and circumstances of the case and as such competent and authorized to swear this affidavit.

That this Hon'ble Tribunal vides its order dated 07.04.2025 has directed the UPPCB to verify the compliance reports / affidavit filed by the Respondent No.9 (Ravi Shankar Shukla), Respondent No.10 (Surendra Kumar) and Respondent No.11 (M/s Ram Ratan Construction) and file the compliance status/verification reports.



3. That in compliance to the order dated 07.04.2025 passed by this Hon'ble Tribunal and to verify the compliance status of the Respondent No.9 (Ravi Shankar Shukla), Respondent No.10 (Surendra Kumar) and Respondent No.11 (M/s Ram Ratan Construction), the officials of the UPPCB has conducted the inspection of the Project Proponents in question on 17.04.2025.

A true copy of the inspection reports dated 17.04.2025 of the Respondents No. 9, 10 and 11 along with photographs are collectively annexed herewith and marked as Annexure-1.

4. That as per the above inspection reports dated 17.04.2025 the following facts were observed:

**Respondent No.9 (Ravi Shankar Shukla)**

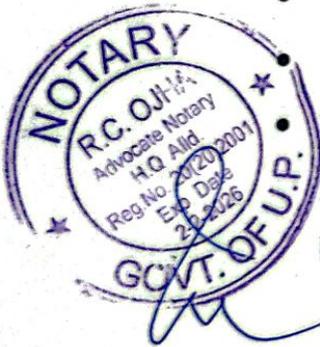
- During inspection no mining was found to be carried out in the mining lease.
- About 15-20 new saplings were found planted near the mining lease office, haulage road and weigh bridge.
- One water tanker was found kept at the mining site for dust suppression.
- CCTV camera and Weigh Bridge were found installed at the mining lease office.
- PTZ camera arrangement was also found installed at the mining site.
- Septic tank/soakpit arrangement was found installed for disposal of domestic effluents along with the staff/worker quarters.
- First aid arrangements were found at the mining project site.
- A hand pump was found installed at mining site for clean water supply.
- The project proponent has submitted the reports of Ambient Air Quality. A true copy of the Ambient Air Quality Report submitted by Respondent No. 9 is annexed herewith and marked as Annexure-2.



Original

**Respondent No.10 (Surendra Kumar)**

- During inspection no mining was found to be carried out in the mining lease.
- About 150 new saplings were found planted near the mining lease office and on the both side of haulage road and Weigh Bridge.
- One water tanker was found kept at the mining site for dust suppression.
- CCTV camera and Weigh Bridge were found installed at the mining lease office.
- PTZ camera arrangement was also found installed at the mining site.
- Septic tank/soakpit arrangement was found installed for disposal of domestic effluents.
- First aid arrangements were found at the mining project site.
- A borewell was found installed at the mining for clean water supply.
- The project proponent has submitted the monitoring reports of Ambient Air Quality. A true copy of the Ambient Air Quality Report submitted by Respondent No. 10 is annexed herewith and marked as **Annexure-3**.

**Respondent No.11 (M/s Ram Ratan Construction)**

- During inspection no mining was found to be carried out in the mining lease.
- About 15-20 new saplings were found planted on the both side of haulage road of mining lease.
- No arrangement for dust suppression was found at mining site.
- A Weigh Bridge were found installed at a distance about 5-6 km from the mining lease site.
- PTZ camera arrangement was also found installed at the mining site.
- Septic tank/soakpit arrangement was not found installed for disposal of domestic effluents.
- First aid arrangements were found at the mining project site.
- A hand pump was found installed at mining site for clean water supply.

*Original*

- The project proponent has submitted the reports of Ambient Air Quality. A true copy of the Ambient Air Quality Report submitted by Respondent No. 11 is annexed herewith and marked as Annexure-4.

5. In reference to the earlier inspection report dated 11.03.2025 the shorts comings were found to be complied in the latest inspection report dated 17.04.2025 of the respondents 9 & 10. The respondent no. 11 has also complied with the shorts comings expect measure to be taken for the dust suppression and installation of septic tank/soak pit for domestic discharge.
6. That the present Response on behalf of the Uttar Pradesh Pollution Control Board is being submitted before this Hon'ble Tribunal for kind perusal and consideration.

*[Signature]*  
DEPONENT

**VERIFICATION**

Verified at Prayagraj on this 25<sup>th</sup> day of April, 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing

material has been concealed therefrom.



*[Signature]*  
DEPONENT

The documents has been presented before me  
 at Allahabad the document is  
 identified by shri. *[Signature]*  
 Advocate the Content of the Documents  
 has been explained to the Excuted which was  
 admit the to be Correct.  
 and the Documents is Attested.

*[Signature]*  
Signature/T.I.  
Identified  
Advocate

*[Signature]*  
Ramesh Chandra Ojha  
Advocate Notary  
str. Head Quarter Allh

25-4-25

25-4-25

मा0 एन0जी0टी0, नई दिल्ली में योजित ओ0ए0 नं0 974/2024 जीतेन्द्र निषाद बनाम उ0प्र0 राज्य में पारित आदेश दिनांक 07.04.2025 के अनुपालन में मेसर्स श्री रविशंकर शुक्ला पुत्र श्री परमानन्द शुक्ला निवासी ग्राम-सरायकाजी कादन उर्फ मियाँपुर, थाना-लाईन बाजार, जनपद-जौनपुर के पक्ष में स्वीकृत यमुना नदी के खण्ड सं0-16, ग्राम-मडौका, मीरखपुर, महेवापट्टी पश्चिम, तहसील-करछना, जनपद-प्रयागराज (रकबा-8.00 हेक्टेयर) की निरीक्षण आख्या:-

मा0 एन0जी0टी0, नई दिल्ली में योजित मा0 एन0जी0टी0, नई दिल्ली में योजित ओ0ए0 नं0 974/2024 जीतेन्द्र निषाद बनाम उ0 प्र0 राज्य में दिनांक 07.04.2025 को आदेश पारित किया गया है। प्रश्नगत प्रकरण में मा0 अधिकरण द्वारा पारित आदेश के मुख्य अंश निम्नवत् है :-

1. Compliance reports have been filed by Respondents No. 9 (Mr. Ravi Shankar Shukla), 10 (Mr. Surendra Kumar) and 11 (M/s Ram Ratan Construction).
2. Learned Counsel for UPPCB seeks one week's time to verify the compliance status of Respondents No. 9 to 11.
3. Learned Counsel for MoEF&CC seeks time for filing its response.
4. Verification report by UPPCB and response by MoEF & CC may be filed at least two days before the next date of hearing.
5. List on 28.04.2025 for further consideration.

मा0 एन0जी0टी0 द्वारा पारित उपरोक्त आदेश के अनुपालन में मेसर्स श्री रविशंकर शुक्ला पुत्र श्री परमानन्द शुक्ला निवासी ग्राम-सरायकाजी कादन उर्फ मियाँपुर, थाना-लाईन बाजार, जनपद-जौनपुर के पक्ष में स्वीकृत यमुना नदी के खण्ड सं0-16, ग्राम-मडौका, मीरखपुर, महेवापट्टी पश्चिम, तहसील-करछना, जनपद-प्रयागराज (रकबा-8.00 हेक्टेयर) का अद्यतन निरीक्षण अधोहस्ताक्षरीगण द्वारा दिनांक 17.04.2025 को किया गया। निरीक्षण के समय खनन पट्टा प्रतिनिधि के रूप में श्री सुरेन्द्र कुमार उपस्थित थे। निरीक्षण के समय लिये गये फोटोग्राफ्स अवलोकनार्थ संलग्न है। राज्य बोर्ड के पत्र सं0 एच22892/सी-2/एनजीटी-690/25 दिनांक 17.01.2025 के द्वारा पट्टाधारक श्री रविशंकर शुक्ला पुत्र श्री परमानन्द शुक्ला के विरुद्ध 532 दिनों के डिफाल्टर अवधि हेतु कुल रू0 5320000.00 मात्र की पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी है।

निरीक्षण के समय निम्नलिखित तथ्य पाये गये:-

1. निरीक्षण के दौरान खनन पट्टे में खनन कार्य संचालित नहीं पाया गया।
2. खनन पट्टा आफिस, हालेज रोड एवं वे-ब्रिज के पास लगभग 15-20 नये पौधो रोपित पाये गये।
3. खनन पट्टा स्थल पर डस्ट के सप्रेसन हेतु एक अदद वाटर टैंकर रखा पाया गया।
4. निरीक्षण के समय खनन पट्टा कार्यालय पर सीसीटीवी कैमरा एवं वे-ब्रिज स्थापित पाया गया।
5. खनन स्थल पर पीटीजेड कैमरा की व्यवस्था स्थापित पायी गयी।

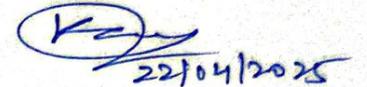
*Handwritten signature*

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6. पट्टाधारक द्वारा घरेलू बहिस्त्राव के निस्तारण हेतु सेप्टिक टैंक/सोकपिट की व्यवस्था स्टाफ/वर्कर क्वाटर के साथ स्थापित की गयी है।
7. माईनिंग प्रोजेक्ट स्थल पर प्राथमिक उपचार की व्यवस्था पायी गयी।
8. माईनिंग साईट पर स्वच्छ जलापूर्ति हेतु हैण्डपम्प स्थापित पाया गया।
9. प्रोजेक्ट प्रोपोनेंट द्वारा परिवेशीय वायुगुणता एवं परिवेशीय ध्वनि गुणता की अनुश्रवण आख्या (दिनांक 30.05.2024) मेसर्स अल्ट्राटेस्ट लेबोरेटरी प्रा0लि0, सी-43, सेक्टर-88, फेज-2, नोएडा से कराकर प्रस्तुत की गयी है।

निरीक्षण आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

  
22-04-25  
(राहुल कुमार)  
अवर अभियंता

  
22/04/2025  
(कौशल कुमार)  
सहायक पर्यावरण अभियंता

~~क्षेत्रीय अधिकारी महोदय~~

  
22/04/25



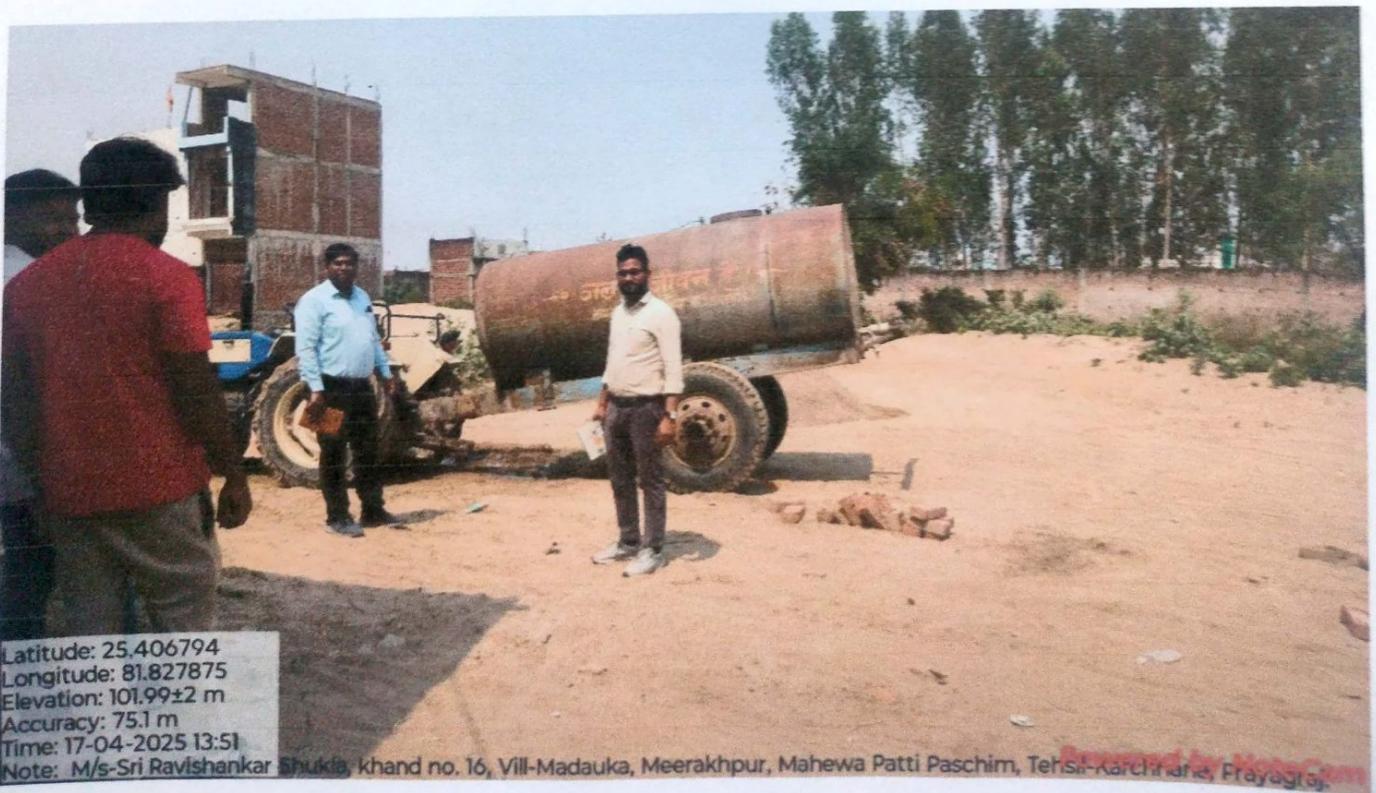
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Longitude: 81.827828  
Elevation: 101.99±2 m  
Accuracy: 1.5 m  
Time: 17-04-2025 13:51

Note: M/s-Sri Ravishankar Shukla, khand no. 16, Vill-Madauka, Meerakhpur, Mahewa Patti Paschim, Tehsil-Karchinana, Prayagraj. Powered by: MoteCam



Latitude: 25.409789  
Longitude: 81.826007  
Elevation: 102.5±19 m  
Accuracy: 11.0 m  
Time: 17-04-2025 14:02

Note: M/s-Sri Ravishankar Shukla, khand no. 16, Vill-Madauka, Meerakhpur, Mahewa Patti Paschim, Tehsil-Karchinana, Prayagraj. Powered by: MoteCam



मा0 एन0जी0टी0, नई दिल्ली में योजित ओ0ए0 नं0 974/2024 जीतेन्द्र निषाद बनाम उ0प्र0 राज्य में पारित आदेश दिनांक 04.11.2024 के अनुपालन में मेसर्स श्री सुरेन्द्र कुमार पुत्र स्व0 शिव मूर्ति भारतीय, निवासी ग्राम-बेरुई, पोस्ट-गारापुर थरवई, तहसील-फूलपुर, जनपद-प्रयागराज के पक्ष में स्वीकृत यमुना नदी के खण्ड सं0-14, ग्राम-बसवार, तहसील-करछना जनपद-प्रयागराज (रकबा-4.69 हेक्टेयर) की निरीक्षण आख्या:-

मा0 एन0जी0टी0, नई दिल्ली में योजित मा0 एन0जी0टी0, नई दिल्ली में योजित ओ0ए0 नं0 974/2024 जीतेन्द्र निषाद बनाम उ0 प्र0 राज्य में दिनांक 07.04.2025 को आदेश पारित किया गया है। प्रश्नगत प्रकरण में मा0 अधिकरण द्वारा पारित आदेश के मुख्य अंश निम्नवत् है :-

1. Compliance reports have been filed by Respondents No. 9 (Mr. Ravi Shankar Shukla), 10 (Mr. Surendra Kumar) and 11 (M/s Ram Ratan Construction).
2. Learned Counsel for UPPCB seeks one week's time to verify the compliance status of Respondents No. 9 to 11.
3. Learned Counsel for MoEF&CC seeks time for filing its response.
4. Verification report by UPPCB and response by MoEF & CC may be filed at least two days before the next date of hearing.
5. List on 28.04.2025 for further consideration.

मा0 एन0जी0टी0 द्वारा पारित उपरोक्त आदेश के अनुपालन में मा0 एन0जी0टी0, नई दिल्ली में योजित ओ0ए0 नं0 974/2024 जीतेन्द्र निषाद बनाम उ0प्र0 राज्य में पारित आदेश दिनांक 04.11.2024 के अनुपालन में मेसर्स श्री सुरेन्द्र कुमार पुत्र स्व0 शिव मूर्ति भारतीय, निवासी ग्राम-बेरुई, पोस्ट-गारापुर थरवई, तहसील-फूलपुर, जनपद-प्रयागराज के पक्ष में स्वीकृत यमुना नदी के खण्ड सं0-14, ग्राम-बसवार, तहसील-करछना जनपद-प्रयागराज (रकबा-4.69 हेक्टेयर) का अद्यतन निरीक्षण अधोहस्ताक्षरीगण द्वारा दिनांक 17.04.2025 को किया गया। निरीक्षण के समय खनन पट्टाधारक श्री सुरेन्द्र कुमार एवं श्री रुज्जन कुमार, प्रबन्धक उपस्थित थे। निरीक्षण के समय लिये गये फोटोग्राफ्स अवलोकनार्थ संलग्न है। राज्य बोर्ड के पत्र सं0 एच 22890/सी-2/एनजीटी-689/25 दिनांक 17.01.2025 के द्वारा पट्टाधारक श्री सुरेन्द्र कुमार पुत्र स्व0 शिव मूर्ति भारतीय के विरुद्ध 105 दिनों के डिफाल्टर अवधि हेतु कुल रू0 1050000.00 मात्र की पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी है।

निरीक्षण के समय निम्नलिखित तथ्य पाये गये:-

1. निरीक्षण के दौरान खनन पट्टे में खनन कार्य संचालित नहीं पाया गया।
2. खनन पट्टा आफिस एवं हालेज रोड एवं वे-ब्रिज के दोनों तरफ लगभग 150 नये पौधे रोपित पाये गये।
3. स्थल पर डस्ट के सप्रेसन हेतु एक अदद वाटर टैंकर रखा पाया गया।
4. निरीक्षण के समय खनन पट्टा कार्यालय पर सीसीटीवी कैमरा एवं वे-ब्रिज स्थापित पाया गया।
5. खनन स्थल पर पीटीजेड कैमरा की व्यवस्था स्थापित पायी गयी।

*Famil*

*[Signature]*

6. घरेलू बहिस्साव के निस्तारण हेतु सेप्टिक टैंक/सोकपिट की व्यवस्था स्थापित पायी गयी।
  7. माईनिंग प्रोजेक्ट स्थल पर प्राथमिक उपचार की व्यवस्था पायी गयी।
  8. माईनिंग साईट पर स्वच्छ जलापूर्ति हेतु बोरवेल स्थापित पाया गया।
  9. प्रोजेक्ट प्रोपोनेंट द्वारा परिवेशीय वायुगुणता एवं परिवेशीय ध्वनि गुणता की अनुश्रवण आख्या (दिनांक 30.05.2024) मेसर्स अल्ट्राटेस्ट लेबोरेटरी प्रा0लि0, सी-43, सेक्टर-88, फेज-2, नोएडा से कराकर प्रस्तुत की गयी है।
- निरीक्षण आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

*Rahul*  
22-04-25

(राहुल कुमार)  
अवर अभियंता

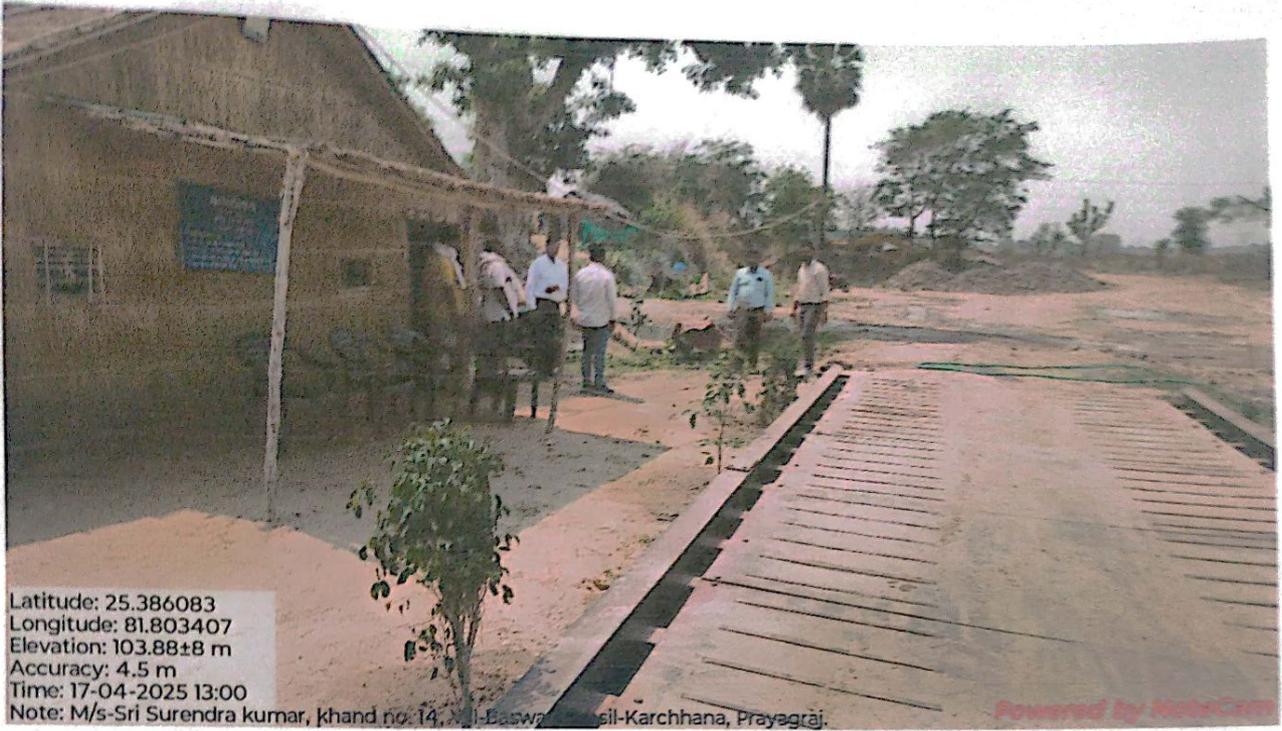
*Koushal*

22/04/2025

(कौशल कुमार)  
सहायक पर्यावरण अभियंता

क्षेत्रीय अधिकारी महोदय

*Diya*  
22/04/25



Latitude: 25.386083  
Longitude: 81.803407  
Elevation: 103.88±8 m  
Accuracy: 4.5 m  
Time: 17-04-2025 13:00

Note: M/s-Sri Surendra kumar, khand no. 14, Vill-Baswar, Tehsil-Karchhana, Prayagraj.

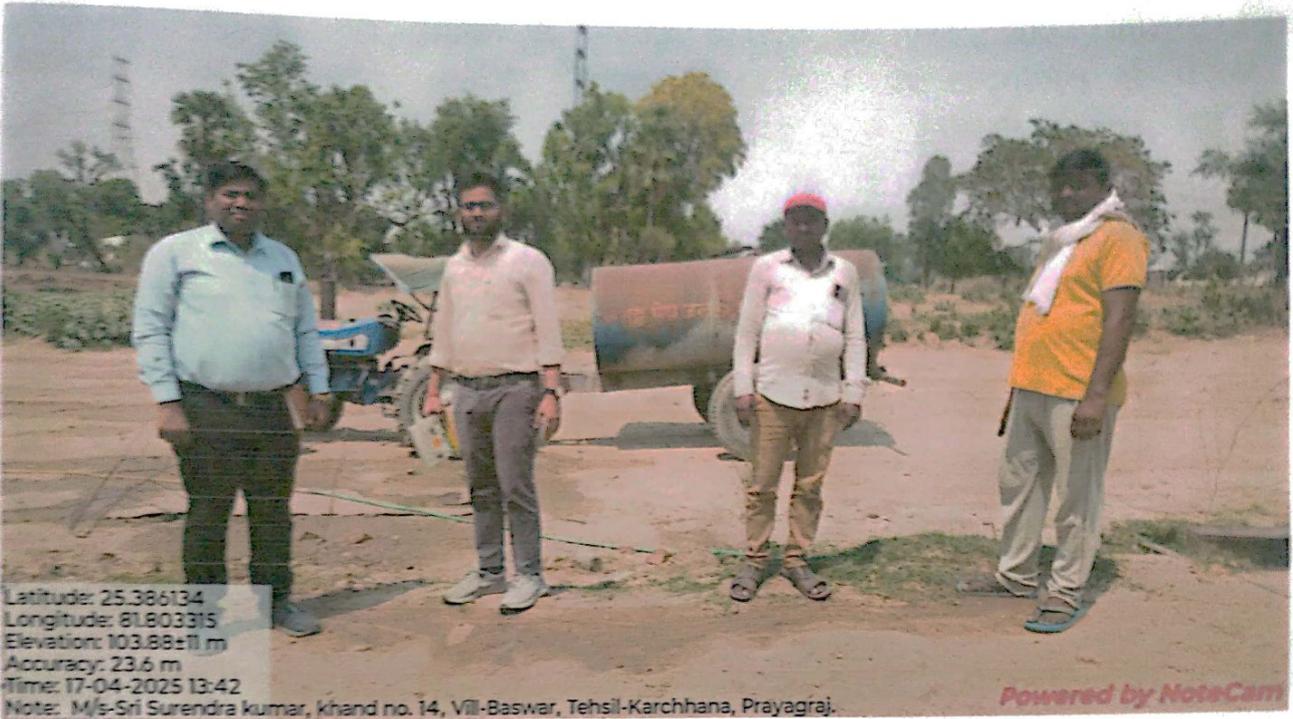
Powered by NoteCam



Latitude: 25.383695  
Longitude: 81.800314  
Elevation: 109.17±101 m  
Accuracy: 3.7 m  
Time: 17-04-2025 13:12

Note: M/s-Sri Surendra kumar, khand no. 14, Vill-Baswar, Tehsil-Karchhana, Prayagraj.

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मा0 एन0जी0टी0, नई दिल्ली में योजित ओ0ए0 नं0 974/2024 जीतेन्द्र निषाद बनाम उ0प्र0 राज्य में पारित आदेश दिनांक 04.11.2024 के अनुपालन में मेसर्स राम रतन कॉन्स्ट्रक्शन, श्री राम रतन निषाद पुत्र स्व0 लल्लू लाल, निवासी-6/41, नई झूंसी बाजार, थाना-झूंसी, तहसील-फूलपुर, जनपद-प्रयागराज के पक्ष में यमुना नदी के खण्ड संख्या-21, ग्राम-आदमपुर (मदारीपुर से सादियापुर) (रकबा-5.00 हेक्टेयर) की निरीक्षण आख्या:-

मा0 एन0जी0टी0, नई दिल्ली में योजित मा0 एन0जी0टी0, नई दिल्ली में योजित ओ0ए0 नं0 974/2024 जीतेन्द्र निषाद बनाम उ0 प्र0 राज्य में दिनांक 07.04.2025 को आदेश पारित किया गया है। प्रश्नगत प्रकरण में मा0 अधिकरण द्वारा पारित आदेश के मुख्य अंश निम्नवत् है :-

1. Compliance reports have been filed by Respondents No. 9 (Mr. Ravi Shankar Shukla), 10 (Mr. Surendra Kumar) and 11 (M/s Ram Ratan Construction).
2. Learned Counsel for UPPCB seeks one week's time to verify the compliance status of Respondents No. 9 to 11.
3. Learned Counsel for MoEF&CC seeks time for filing its response.
4. Verification report by UPPCB and response by MoEF & CC may be filed at least two days before the next date of hearing.
5. List on 28.04.2025 for further consideration.

मा0 एन0जी0टी0 द्वारा पारित उपरोक्त आदेश के अनुपालन में मा0 एन0जी0टी0, नई दिल्ली में योजित ओ0ए0 नं0 974/2024 जीतेन्द्र निषाद बनाम उ0प्र0 राज्य में पारित आदेश दिनांक 04.11.2024 के अनुपालन में मेसर्स राम रतन कॉन्स्ट्रक्शन, श्री राम रतन निषाद पुत्र स्व0 लल्लू लाल, निवासी-6/41, नई झूंसी बाजार, थाना-झूंसी, तहसील-फूलपुर, जनपद-प्रयागराज के पक्ष में यमुना नदी के खण्ड संख्या-21, ग्राम-आदमपुर (मदारीपुर से सादियापुर) (रकबा-5.00 हेक्टेयर) का अद्यतन निरीक्षण अधोहस्ताक्षरीगण द्वारा दिनांक 17.04.2025 को किया गया। निरीक्षण के समय खनन पट्टाधारक श्री कौशल निषाद उपस्थित थे। निरीक्षण के समय लिये गये फोटोग्राफ्स अवलोकनार्थ संलग्न है। राज्य बोर्ड के पत्र सं0 एच 22891/सी-2/एनजीटी-687/25 दिनांक 17.01.2025 के द्वारा मेसर्स राम रतन कॉन्स्ट्रक्शन प्रोराईटर श्री राम रतन निषाद के विरुद्ध 759 दिनों के डिफाल्टर अवधि हेतु कुल रू0 4743750.00 मात्र की पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी है।

निरीक्षण के समय निम्नलिखित तथ्य पाये गये:-

1. निरीक्षण के दौरान खनन पट्टे में खनन कार्य संचालित नहीं पाया गया।
2. खनन पट्टा के हालेज रोड के दोनों किनारे पर लगभग 15-20 नये पौधे रोपित पाये गये।
3. स्थल पर डस्ट के सप्रेसन हेतु कोई व्यवस्था स्थापित नहीं पायी गयी।
4. निरीक्षण के समय खनन पट्टा स्थल से लगभग 5-6 किमी0 की दूरी पर वे-ब्रिज स्थापित पाया गया।

*Ram*

*[Signature]*

5. खनन स्थल पर पीटीजेड कैमरा की व्यवस्था स्थापित पायी गयी।
6. घरेलू बहिस्राव के निस्तारण हेतु सेप्टिक टैंक/सोकपिट की व्यवस्था नहीं पायी गयी।
7. माईनिंग प्रोजेक्ट स्थल पर प्राथमिक उपचार की व्यवस्था पायी गयी।
8. माईनिंग साईट पर स्वच्छ जलापूर्ति हेतु हैण्डपम्प स्थापित पाया गया।
9. प्रोजेक्ट प्रोपोनेंट द्वारा परिवेशीय वायुगुणता एवं परिवेशीय ध्वनि गुणता की अनुश्रवण आख्या (दिनांक 30.05.2024) मेसर्स अल्ट्राटेस्ट लेबोरेटरी प्रा0लि0, सी-43, सेक्टर-88, फेज-2, नोएडा से कराकर प्रस्तुत की गयी है।

निरीक्षण आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

*Fawad*  
22-04-25

(राहुल कुमार)  
अवर अभियंता

*K*  
22/04/2025

(कौशल कुमार)  
सहायक पर्यावरण अभियंता

क्षेत्रीय अधिकारी महोदय

*Pring*  
22/04/25



Latitude: 25.343837  
Longitude: 81.768545  
Altitude: 25.3±46 m  
Accuracy: 5.0 m  
Time: 17-04-2025 16:43  
Note: M/s Ram Ratan Cons

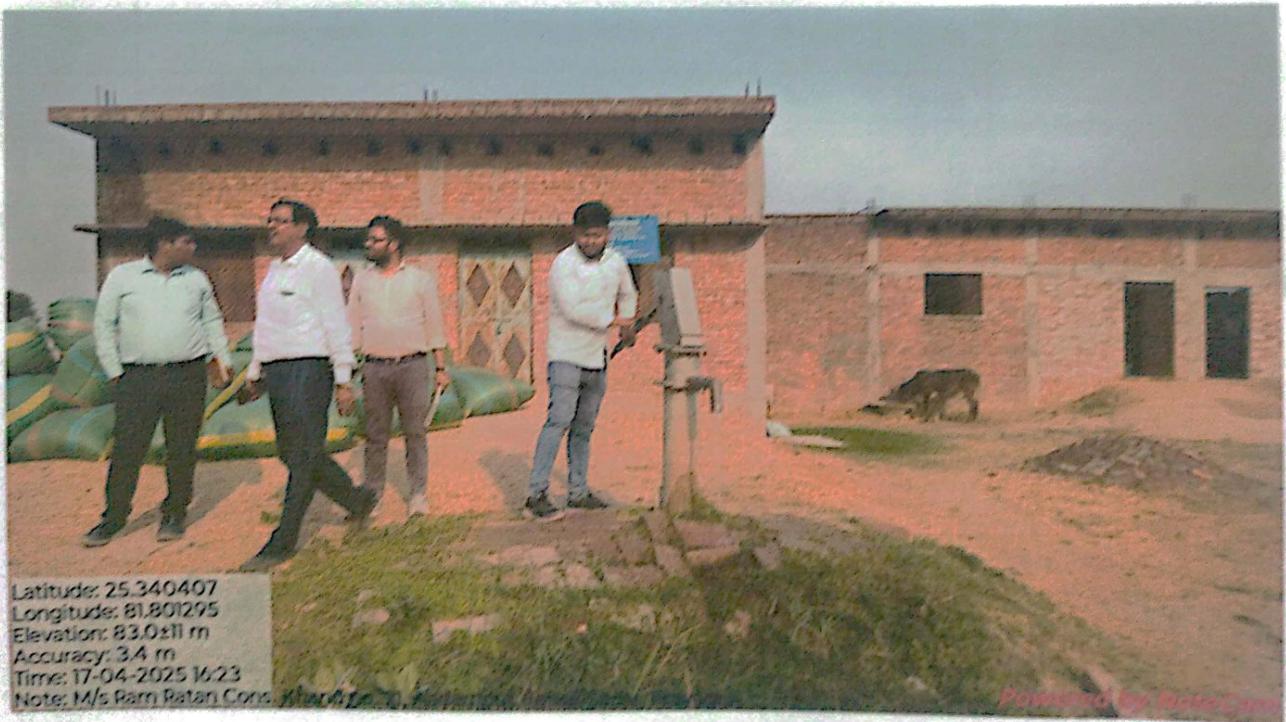
o. 21, Aadampur, Tehsil-Sadar, Prayagraj.

Powered by NoteCam



Latitude: 25.33766  
Longitude: 81.810153  
Elevation: 73.4±15 m  
Accuracy: 3.7 m  
Time: 17-04-2025 16:10  
Note: M/s Ram Ratan Cons; Khand no. 21, Aadampur, Tehsil-Sadar, Prayagraj.

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## ULTRATEST LABORATORY PRIVATE LIMITED

Annexure - 2

C-43, Sector-88, Phase-II, Noida-201305, (U.P.)  
 (An ISO 9001:2015, ISO 45001:2018, ISO 14001:2015 Certified)  
 Contact No : +91-9971912476, 9350952231  
 E-mail: ultraresearchlab@gmail.com  
 Website: http://www.ultralabnoida.com



## TEST REPORT

Ambient Air Quality Analysis  
 Discipline/Group-Chemical/Atmospheric Pollution

Report Code: AAQ-24052024-01

Issue Date :30/05/2024

ISSUED TO

: SHREE RAVI SHANKAR SHUKLA

Project Name : River bed ordinary sand mining having lease area 8.00 ha (19.76 acre) along River Yamuna in Khand No. 16 at Village - Madauka, Meerakpur, Mahewa Patti (West), Tehsil- Karchhana, District-Allahabad, U. P

Sample Drawn On : 20/05/2024 To 21/05/2024

Sample Drawn By : UTL

Sample Description : Ambient Air

Sampling Procedure : UTRL/LAB/SAMPLING/AIR/SOP/01

Sampling Duration : 24 hrs.

Sampling Location : Near Project Site

Analysis Duration : 24/05/2024 To 30/05/2024

Meteorological Condition During Sampling : Clear

## TEST RESULT

S.No	Parameters	Test Method	Result	Units	Limits as per NAAQS
1	Particulate Matter (PM <sub>10</sub> )	IS:5182 ( Part-23):2006	86.31	µg /m <sup>3</sup>	100.0
2	Particulate Matter (PM <sub>2.5</sub> )	IS:5182 ( Part-24):2019	52.82	µg /m <sup>3</sup>	60.0
3	Sulphur Dioxide (as SO <sub>2</sub> )	IS:5182 (Part-02):2018	15.47	µg /m <sup>3</sup>	80.0
4	Nitrogen Dioxide (as NO <sub>2</sub> )	IS:5182( Part-06):2006	28.79	µg /m <sup>3</sup>	80.0

\*\*End Of Report\*\*

NAAQS-National Ambient Air Quality Standards,Central Pollution Control Board

Note -

- 1 The results given above are related to the tested sample, for various parameters, as observed at the time of sampling. The customer asked for the above tests only.
- 2 This test report will not be used for any publicity/legal purpose.
- 3 The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer
- 4 The Report can not be used as evidence in a court of law without the written approval of the lab.

For ULTRATEST LABORATORY PRIVATE LIMITED

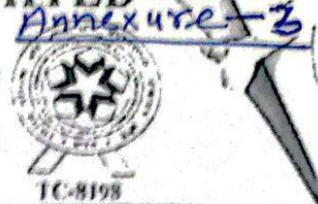
(Authorized Signatory)

*Vijay*  
 Checked By



# ULTRATEST LABORATORY PRIVATE LIMITED

C-43, Sector-88, Phase-II, Noida-201305, (U.P.)  
 (An ISO 9001:2015, ISO 45001:2018, ISO 14001:2015 Certified)  
 Contact No.: 91-9971912476, 9350952231  
 E-mail: ultraresearchlab@gmail.com  
 Website: http://www.ultralabnoida.com



## TEST REPORT

Ambient Air Quality Analysis

Discipline/Group-Chemical/Atmospheric Pollution

Report Code: AAQ-24052024-02

Issue Date :30/05/2024

ISSUED TO

: SHRI SURENDRA KUMAR S/O LATE SHRI SHIVMURTI BHARTI  
 VILLAGE- BERUI, POST-GARAPUR, TEHSIL-PHOOLPUR,  
 DISTRICT- PRAYAGRAJ (U.P.)

Project Name

: Ordinary Sand Mining From River Bed Of Yamuna Area-4.69 Ha at Khand

Sample Drawn On

: No.-14, at Village-Baswaas,

Sample Drawn By

: Tehsil-Karchana, District- Prayagraj

Sample Description

: 21/05/2024 To 22/05/2024

Sampling Procedure

: UTL

Sampling Duration

: Ambient Air

Sampling Location

: UTRL/LAB/SAMPLING/AIR/SOP/01

Analysis Duration

: 24 hrs.

Meteorological Condition During Sampling

: Near Project Site

: 24/05/2024 To 30/05/2024

: Clear

### TEST RESULT

S.No	Parameters	Test Method	Result	Units	Limits as per NAAQS
1	Particulate Matter (PM <sub>10</sub> )	IS:5182 ( Part-23):2006	82.45	µg /m <sup>3</sup>	100.0
2	Particulate Matter (PM <sub>2.5</sub> )	IS:5182 ( Part-24):2019	47.23	µg /m <sup>3</sup>	60.0
3	Sulphur Dioxide (as SO <sub>2</sub> )	IS:5182 (Part-02):2018	13.56	µg /m <sup>3</sup>	80.0
4	Nitrogen Dioxide (as NO <sub>2</sub> )	IS:5182( Part-06):2006	25.89	µg /m <sup>3</sup>	80.0

NAAQS-National Ambient Air Quality Standards,Central Pollution Control Board

\*\*End Of Report\*\*

Note:-

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- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.
- The Report can not be used as evidence in a court of law without the written approval of the lab.

Very  
Checked By



For ULTRATEST LABORATORY PRIVATE LIMITED  
 (Authorized Signatory)

# ULTRATEST LABORATORY PRIVATE LIMITED

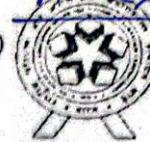
C-43, Sector-88, Phase-II, Noida-201305, (U.P.)

(An ISO 9001:2015, ISO 45001:2018, ISO 14001:2015 Certified)

Contact No.: 91-9971912476, 9350952231

E-mail: ultraresearchlab@gmail.com

Website: http://www.ultralabnoida.com



TC-8198

## TEST REPORT

Ambient Air Quality Analysis

Discipline/Group-Chemical/Atmospheric Pollution

Report Code: AAQ-24052024-03

Issue Date :30/05/2024

ISSUED TO

: M/S RAM RATAN CONSTRUCTIO ( SHIRI RATAN KUMAR NISHAD  
S/O LATE LALLU LAL)  
6/41 NEW JHUSHI BAJAR, THANA- JHUSHI, TEHSIL-PHULPUR,  
PRAYAGRAJ, U.P.

Project Name

Ordinary Sand Mining at Yamuna River Bed over  
: and Area of 5.0 Ha at Gata No- 21, Village-Aadampur (Madaripur) to  
Sadiyapur, Tehsil-Sadar, District- Prayagraj, U.P.

Sample Drawn On

: 22/05/2024 To 23/05/2024

Sample Drawn By

: UTL

Sample Description

: Ambient Air

Sampling Procedure

: UTRL/LAB/SAMPLING/AIR/SOP/01

Sampling Duration

: 24 hrs.

Sampling Location

: Near Project Site

Analysis Duration

: 24/05/2024 To 30/05/2024

Meteorological Condition During Sampling : Clear

### TEST RESULT

S.No	Parameters	Test Method	Result	Units	Limits as per NAAQS
1	Particulate Matter (PM <sub>10</sub> )	IS:5182 ( Part-23):2006	78.83	µg /m <sup>3</sup>	100.0
2	Particulate Matter (PM <sub>2.5</sub> )	IS:5182 ( Part-24):2019	38.36	µg /m <sup>3</sup>	60.0
3	Sulphur Dioxide (as SO <sub>2</sub> )	IS:5182 (Part-02):2018	12.28	µg /m <sup>3</sup>	80.0
4	Nitrogen Dioxide (as NO <sub>2</sub> )	IS:5182( Part-06):2006	23.41	µg /m <sup>3</sup>	80.0

NAAQS-National Ambient Air Quality Standards,Central Pollution Control Board

\*\*End Of Report\*\*

Note:-

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- 4 The Report can not be used as evidence in a court of law without the written approval of the lab.

Checked By  
Vijay



For ULTRATEST LABORATORY PRIVATE LIMITED

(Authorized Signatory)